

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 18.11.2019

NOTICE

Please take notice that the 'Admission Matters (Fresh Cases)' listed before Hon'ble Mr. Justice S.J. Mukhopadhaya, Chairperson, Hon'ble Mr. Justice Bansilal Bhat, Member (Judicial) and Hon'ble Mr. Justice Venugopal M., Member (Judicial) at 11.20 A.M. today i.e. on 18th November, 2019, if not taken up by 1.00 P.M., they will again be taken up at 2.15 P.M., after the Judgments rendered by Hon'ble Mr. Justice S.J. Mukhopadhaya, Chairperson and Hon'ble Mr. Justice Bansilal Bhat, Member (Judicial).

Matters under the heading 'For Orders' listed at Serial Nos.5 to 17; 'Admission (after notice)' listed at Serial Nos. 18 to 20 and 'Hearing' listed at Serial Nos. 21 to 26 before the Hon'ble Mr. Justice S.J. Mukhopadhaya, Chairperson and Hon'ble Mr. Justice Bansilal Bhat, Member (Judicial) today i.e. on 18th November, 2019 at 2.15 P.M. shall stand over and the next date will be notified later on.

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By Order

-sd/-

Registrar